(2) S.O. 499(E) dated the 6th May, 2003, superseding S.O.182 (E) dated the 28th February, 1992 and specifying the revised rates of cess levied under the Act. [Placed in Library. *See* No. L.T. 7833/03]

Report and Accounts (2000-01 and 2001-02) of various Educational and Research Organisations.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) (a) Annual Accounts of Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2001 -2002.
 - (b) Statement by Government accepting the Accounts.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 7782/03]
- (ii) (a) Annual Report and Accounts of the Indian Council of Philosophical Research, New Delhi, for the year 2001-2002, together with the Auditor's Reprot on the Accounts.
 - (b) Review by Government on the working of the above council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 7840/03]
- (iii)(a) Annual Report and Accounts of the Central Tibetan Schools Administration, New Delhi, for the year 2001 -2002, together with the Auditors Report on the Account.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above. [Placed in Library. *See* No. L.T. 7841 /03]
- (iv) (a) Annual Report of the Jawaharlai Nehru University, New Delhi, for the year 2000-2001.
 - (b) Review by Government on the working of the above University.

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(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 7842/03]

Report and Accounts (2001-02) of the Andhra Pradesh District Primary Education Programme, Hyderabad and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SANJAY PASWAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Andhra Pradesh District Primary Education Programme, Hyderabad, for the year 2001 -2002, together with the Auditors Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 7851/03]

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL): Mr. Chairman, Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 28th July, 2003 will consist of:

Consideration of any item of Government Business carried over from the List of Government Business for Friday, the 25th July, 2003.

Consideration and passing of the following Bills as passed by Lok Sabha:

The Fiscal Responsibility and Budget Management Bill, 2003.

The Central Vigilance Commission Bill, 2003.

Consideration and passing of the following Bills: